

**Proposal to Remove Control on Prices of Essential Commodities**

984. SHRI HUSSAIN DALWAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any proposal under Government's consideration to remove control on the prices of essential commodities :

(b) if so, the details thereof; and

(c) if not, in order to control the prices of essential commodities, whether there is any effective alternative ?

MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :

(a) No, Sir.

(b) Does not arise.

(c) The main thrust of Government policy has been to increase the production of essential commodities particularly the ones which are in short supply. The Public Distribution System is being expanded and improved. The supplies of some essential commodities are supplemented by imports. The export of essential commodities is regulated. State Governments are enforcing the provisions of the Essential Commodities Act and similar legislations to curb the activities of hoarders and black-marketeers and other anti-social elements.

**Central Assistance for Sea Search and Rescue Operations**

985. SHRI S. KRISHNA KUMAR : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) Government's policy regarding the Central assistance to States for sea search and rescue operations in order to protect the life and property of fishermen at sea;

(b) funds allocated for the Sixth Plan period and their utilisation; and

(c) the stage of the scheme submitted by Kerala Government in this regard ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). Presently there

is no Scheme for Central assistance to States for sea search and rescue operations.

**Fish Landing Centres in Kerala**

987. SHRI S. KRISHNA KUMAR : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state;

(a) the details of proposals received by Central Government from Kerala Government for setting up fish landing centres in Kerala;

(b) whether the request of the Kerala Government will be considered only after sanctioning more such centres in other States; and

(c) if so, the reasons for this discrimination considering the fact that Kerala has a large fishery potential which needs to be harnessed ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). Twenty proposals for setting up of fish landing centres were received from the Government of Kerala out of which 17 have been sanctioned.

**Setting up of a Television Centre at Nagercoil in Kanya Kumari District**

988. SHRI N. DENNIS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal under the consideration of Government to open a Television Centre at Nagercoil in Kanya Kumari District; and

(b) if so, the details thereof ?

THE MINISTER OF STATE ON THE MINISTRY OF INFORMATION AND BROADCASTING : (SHRI V. N. GADGIL): (a) and (b). The transmitters at Trivandrum and Kodaikanal, when commissioned on full power of 10 KW by May, 1985, are expected to provide TV service to Kanya Kumari district. There is no proposal to set up a transmitter in Kanya Kumari district.